

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2176
TO BE ANSWERED ON JULY 04, 2019**

HOUSING REQUIREMENT UNDER PMAY

No. 2176 KUMARI SHOBHA KARANDLAJE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by the Government in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group(MIG) categories in urban areas;**
- (b) the number of houses approved, under construction and the number of houses completed under the Pradhan Mantri Awas Yojana (PMAY) during each of the last three years;**
- (c) the targets set for constructing houses under the scheme in urban are as during 2019 to 2022 and the reasons for shortfall in achievement of targets;**
- (d) the details of houses occupied by beneficiaries, State-wise;**
- (e) the demand validated and reported by States/UTs under the scheme as on December 31, 2018; and**
- (f) the measures taken by the Government to implement the scheme in a time bound manner and expedite completion of the approved houses?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) : Government of India has launched the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission on 25.06.2015 to provide central assistance to States/ Union Territories(UT) for facilitating housing to all eligible families/ beneficiaries by 2022. The Mission comprises four components viz. In-Situ Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy Scheme (CLSS); Affordable Housing in Partnership (AHP); and assistance for beneficiary-led individual house construction (BLC).

Under ISSR component, the Central assistance is Rs. 1 lakh per house while for the AHP and BLC components, the central assistance of Rs.1.5 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY(U), there is an interest subsidy of 6.5% for EWS/ Lower Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to Rs.6 lakh, Rs.9 lakh and Rs.12 lakh, respectively, over a tenure of 20 years.

(b): Year-wise details of houses approved, houses grounded for construction and the number of houses completed under PMAY(U) during the last 3 years, are given in Annexure I.

(c): PMAY(U) Mission aims to provide central assistance to States/UTs for facilitating housing to all eligible families/beneficiaries by the year 2022.

(d): State/UT-wise details of houses occupied are given in the statement enclosed at Annexure II.

(e): Under the PMAY(U), the States/UTs have undertaken demand survey for assessing the actual demand of houses. The validated demand as on December 31, 2018 was around 100 lakh houses.

(f): Keeping in view the road-map for achieving the goal of housing for all by 2022, States/UTs have been requested to strategize fast tracking in submission of project proposals to saturate their entire demand well in time.

Annexure – I

Annexure referred in reply to Lok Sabha Unstarred Question No. 2176 for 04.07.2019

Year wise details of houses approved, grounded and completed under PMAY(U)

Financial Year	Houses Approved (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)
2016-17	9,50,448	5,35,769	1,29,173
2017-18	24,89,280	16,75,728	3,27,993
2018-19	38,73,225	23,31,546	18,16,621
Total	73,12,953	45,43,043	22,73,787

Annexure referred in reply to Lok Sabha Unstarred Question No. 2176 due for 04.07.2019

**State/UT wise details of houses occupied during each
of last three years under PMAY(U)**

Sr. No.	State/UT	2016-17	2017-18	2018-19
1	A&N Island (UT)	-	-	22
2	Andhra Pradesh	15,031	26,809	1,06,701
3	Arunachal Pradesh	-	16	1,434
4	Assam	126	395	12,761
5	Bihar	4,720	1,595	48,153
6	Chandigarh (UT)	221	57	154
7	Chhattisgarh	6,104	4,881	47,332
8	D&N Haveli (UT)	151	366	1,029
9	Daman & Diu (UT)	3	65	291
10	Delhi (UT)	911	2,825	10,179
11	Goa	10	99	393
12	Gujarat	31,026	52,599	1,42,334
13	Haryana	1,059	2,093	10,497
14	Himachal Pradesh	145	202	1,894
15	Jammu & Kashmir	207	179	3,623
16	Jharkhand	4,302	25,276	44,846
17	Karnataka	9,899	31,396	1,04,452
18	Kerala	835	3,582	42,976
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	18,884	35,339	2,30,293
21	Maharashtra	28,053	38,974	1,20,187
22	Manipur	24	177	1,533
23	Meghalaya	115	27	548
24	Mizoram	29	188	1,507
25	Nagaland	1	8	609
26	Orissa	1,920	2,961	46,690
27	Puducherry (UT)	7	89	1,431
28	Punjab	1,862	1,877	9,940
29	Rajasthan	3,706	4,036	25,457
30	Sikkim	1	2	31
31	TamilNadu	10,181	31,520	1,54,182
32	Telangana	1,468	3,601	26,369
33	Tripura	11	7,453	32,104
34	Uttar Pradesh	12,169	11,777	2,68,880
35	Uttrakhand	1,055	2,413	5,805
36	West Bengal	7,911	30,825	87,531
Total		1,62,147	3,23,702	15,92,168
